

1	2	3	4	5
12.	J & K.	1091	92	1183
13.	Kerala	17980	482	18462
14.	Karnatak	6559	34	6593
15.	Madhya Pradesh	332	29	361
16.	Maharashtra	12760	37	12797
17.	Manipur	46	388	434
18.	Meghallaya	39	5	44
19.	Mizoram	—	5	5
20.	Nagaland	13	4	17
21.	Orissa	6942	160	7102
22.	Pondichery	484	32	516
23.	Punjab	1938	1957	3895
24.	Rajasthan	227	141	368
25.	Tamil Nadu	1431	826	2257
26.	Tripura	873	7	880
27.	Uttar Pradesh	5954	792	6746
28.	West Bengal	49962	35	49961
Grand Total :		165741	5588	171329

Nuclear Programme

5889 SHRI A. NEELALOHT THADASAN NADAR : Will the PRIME MINISTER be pleased to state :

(a) whether India's nuclear programme has become self-reliant;

(b) whether Narora (NAPP) type nuclear reactors will be operational by Sixth Plan end;

(c) what are the further plans of Govt. (Seventh and Eighth Plans) in this connection; and

(d) whether Govt. will create an independent monitoring agency of DEA/AEC in the light of their dismal performance ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY ATOMIC ENERGY SPACE, ELECTRONICS AND OCEAN DEVELOPMENT : (SHRI SHIVARJ V. PATIL) :

(a) Indian's atomic energy programme is largely self-reliant.

(b) The reactors under construction at Narora in Uttar Pradesh are of the pressurised heavy water type. Such reactors are already in operation in the country.

(c) A long term plan proposed by the Deptt. of Atomic Energy envisages a nuclear power generation capacity of 10,000 MWe installed capacity by 2000 A.D. comprising a series of pressurised heavy water of 235/500 MWe unit size.

(d) It would not be correct to call the performance in the nuclear programme dismal. The progress of atomic power projects under construction is monitored by a Programme Monitoring Cell and reports submitted to the Atomic Energy Commission.

नये सीमेंट संयंत्रों की स्थापना के लिये

नये लाइसेंस जारी किया जाना

5890. डा. सुबमण्यम स्वामी : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने नये सीमेंट संयंत्र स्थापित करने के लिये नये लाइसेंस जारी न करने का निर्णय किया है ; और

(ख) यदि हां, तो इसके क्या कारण हैं ?
उद्योग मंत्रालय में राज्य मंत्री (श्री वीर-भद्र सिंह) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

“Tiwari Committee Report on Environment”

5891 SHRI GIRIDHAR GOMANGO: Will the PRIME MINISTER be pleased to state :

(a) whether Government have received a draft report on the state of the environment, 1981 from Tiwari Committee and considered the recommendations and suggestions contained therein;

(b) if so, the major areas of environmental concern identified by the Committee and the steps taken by her Ministry to adopt and implement them by the concerned Ministries/Departments of Central Government and the States and Union Territories therefor;

(c) whether the National Committee on Environmental Planning has gone into depth the recommendations and suggestions of Tiwari Committee and adopted an approach for environmental programme; and

(d) if so, the schemes and programmes thereof alongwith the measures taken to implement the programme?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) : (a) Yes, Sir. The Government have considered the recommendations contained in the report which was received in Sept., 1980.

(b) The Committee identified three major areas. These are : Land and Water Resources, natural living resources and environmental pollution. Steps have been taken in conjunction with the concerned Ministries/Departments at the

Centre and in the States and Union Territories for ensuring necessary measures to deal with various areas of environmental concern. These include formulation of guidelines in respect of development projects in different sectors, policy measures for ecologically sound management of forests, incentives for pollution control, setting up of a National Land Resource Conservation and Development Commission, and creation of Departments of Environment in the State and Union Territories.

(c) Yes, Sir.

(d) In consonance with the suggestions of the Tiwari Committee and the National Committee on Environmental planning, measures have been taken to accelerate the on-going and planned schemes for environmental protection, environmental appraisal of development projects, enforcement of laws for pollution control and protection of forests, and promotion of environmental awareness.

Awards Given To Dadri Cement Factory For Heavy Production

5892. SHRI MANOHAR LAL SAINI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that workers of Dadri Cement Factory, Haryana, have worked with full devotion and loyalty to ensuer recommissioning of this factory on its take over and the factory has given more than hundred per cent production and has been adjudged the best among the ten units of Cement Corporation and given shield any awards; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH) : (a) and (b) With the co-operation of workers, the Charki Dadri Unit had achieved over 94% capacity utilisation in cement production and had shared cement corporation of India's inter-unit competition rolling shield and cash award during 1st and 2nd quarter of 1982-83, along with the kurkunta Unit of the Corporation.